

AWARD

BEFORE NATIONAL LOK ADALAT DATED 09.09.2017

HELD AT JHARKHAND HIGH COURT, RANCHI.

(Organized by High Court Legal Services Committee under section 19, Legal Services Authorities Act, 1987 (Central Act).

BENCH NO.- 03.

A.B.A. No. 4081 of 2017

1. Petitioner/Appellant:- Ranjeet Prasad @ Ranjit Prasad

Versus,

2. Respondent/O.P.(s): 1. The State of Jharkhand

2. Shashi Devi, wife of Ranjit Prasad

Present

Name of Hon'ble Judge:- **HON'BLE MR. JUSTICE RAJESH SHANKAR**

Name of Advocate Member:- **MR. RUPESH SINGH, ADVOCATE MEMBER**

AWARD

The dispute between the parties having been referred for determination to the National Lok Adalat and the parties having compromised/settled the case/matter upto the extent of Award, the following award is passed in terms of settlement **as per the order enclosed herewith.**

The parties are informed that the Court fee, if any, paid by any of them shall be refunded.

.....
Ranjeet Prasad

Petitioner/Plaintiff/ Appellant

.....
Rajesh Shankar

Sign. of Hon'ble Judge

.....
शशि देवी

Respondent/O.P.

.....
Rupesh Singh

Sign. of Advocate Member

(Seal of the Committee)